

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 3086
ANSWERED ON 12TH MARCH, 2020

DECLARATION OF ROAD AS NH

3086. SHRI KOMATI REDDY VENKAT REDDY:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS
सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has any proposal to declare the existing Highway from Hyderabad Junction Gowrelly to Kothagudem Junction on NH-30, *via* Valigonda-Thossor -Nellikudur-Mahabubabad-Yellandu in Telangana State as National Highway;
- (b) if so, the details thereof along with the time frame set for approval of the said proposals;
- (c) whether the delay in approval of the said proposals is causing hurdles in smooth movement of traffic/vehicles on this road; and
- (d) if so, the remedial steps taken by the Government in this regard?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS
(SHRI NITIN JAIRAM GADKARI)

- (a) The Government has identified this State road 'in principle' to be declared as National Highway in Telangana with a view to provide funds for preparation of Detailed Project Report (DPR) for ascertaining the feasibility of upgradation of State roads as National Highways based on outcome of DPR .
- (b) to (d) Guidelines for declaring such State roads as NHs are under finalization by Government. Since the above road is still a State road, responsibility for its development and maintenance vests with the Government of Telangana as this Ministry is primarily responsible for development and maintenance of National Highways in the country.
